

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.2/17	-	Hearing	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

GAWRY COOTIAH
9900648657

APPLICANT

Gawry

Counsel for petitioner is present. She reported that the matter pending in the High Court is listed today for hearing. She has filed a cause list copy of the Hon'ble High Court to show that the matter is listed for hearing. She requested time.

List it on 11.09.2017.

MEMBER (J)

MEMBER (T)